

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Service Tax Appeal No.70245 of 2020

(Arising out of Order-in-Appeal No.NOI-EXCUS-001-APP-1294 to 1297-19-20 dated 08/01/2020 passed by Commissioner (Appeals) Central Goods & Services Tax, Noida)

M/s Landis + Gyr Ltd.,
(Ground to 3rd Floor, Tower-6,
Institutional Plot no.2, Block-6, Sector-62, Noida)
VERSUS

.....Appellant

Commissioner of Central Excise &

Service Tax, Noida

....Respondent

(C-56/42, Renu Tower, Sector-62, Noida-201301)

APPEARANCE:

Shri Balram Pandey, Chartered Accountant for the Appellants
Shri Manish Raj, Authorised Representative for the Respondent

CORAM: HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

DATE OF HEARING : 21 December, 2023
DATE OF PRONOUNCEMENT : 04 April, 2024

The Appeal is allowed. For order, see order of date in
Service Tax Appeal No.70242 of 2020.

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

akp